

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO.1714  
TO BE ANSWERED ON 16.12.2022**

**HEALTH MINISTER'S DISCRETIONARY GRANT**

**1714. SHRIMATI GODDETI MADHAVI:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government would consider to revise the income criteria of rupees 1.25 lakh (i.e. the family income) under the Health Minister's Discretionary Grant (HMDG) scheme for the benefit of poor patients in the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c): There is no proposal before the Government for revision of the family income criteria under the Health Minister's Discretionary Grant (HMDG) scheme. The financial assistance under HMDG is provided to the poor needy patients to cover a part of the expenditure on hospitalization/treatment in Government Hospitals for major life threatening diseases where free medical facilities are not available.

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